

भारत सरकार /Government of India  
वाणिज्य और उद्योग मंत्रालय /Ministry of Commerce & Industry  
(उद्योग संवर्धन और आंतरिक व्यापार विभाग)/  
(Department for Promotion of Industry & Internal Trade)  
पेटेंट्स, ट्रेड मार्क, भौगोलिक संकेत और सेमी-कंडक्टर अनुभाग / Patents, Trade Mark,  
Geographical Indication and Semi-Conductor Section

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वाणिज्य भवन, नई दिल्ली-110001  
Vaniija Bhawan, New Delhi - 110001  
Dated: 27<sup>th</sup> September, 2024

**PUBLIC NOTICE**  
**FOR INVITING COMMENTS AND SUGGESTIONS ON**  
**"THE GEOGRAPHICAL INDICATIONS OF GOODS (REGISTRATION**  
**AND PROTECTION) ACT, 1999 (Act 48 of 1999)"**

The Department for Promotion of Industry and Internal Trade, Ministry of Commerce and Industry, Government of India, is in the process of amending the Geographical Indications of Goods (Registration and Protection) Act, 1999 (Act 48 of 1999).

2. The Geographical Indications of Goods (Registration and Protection) Act, 1999 (Act 48 of 1999) is available for reference and download on the IP India website at the following link: <https://www.ipindia.gov.in/acts-gi.htm>.

3. General public and concerned stakeholders are hereby invited to submit their comments and suggestions regarding the proposed amendments to the said act. These comments and suggestion may be sent to the email addresses [ipr4-dipp@nic.in](mailto:ipr4-dipp@nic.in) and [ak.gupta38@nic.in](mailto:ak.gupta38@nic.in). The deadline for submitting comments and suggestions is **10<sup>th</sup> October 2024**.



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Through website:

1. DPIIT.
2. DoC.
3. IP office India